

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>22.06.2007</u></p> <p><u>OA No. 217/2007</u></p> <p>Mr. Shiv Kumar, Counsel for applicant.</p> <p>Heard the learned counsel for the applicant. He seeks permission to withdraw this OA. Permission granted.</p> <p>The OA is dismissed as having been withdrawn.</p> <p><i>J.P. Shukla</i> (J.P. SHUKLA) MEMBER (A)</p> <p>AHQ</p> <p><i>CKY</i> <i>30M</i> <i>VHD</i> <i>MS</i> <i>558</i> <i>R</i></p>